

31

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 58/NCLT/AHM/2017  
With CA(CAA) No. 10/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company: Shreenathji Vastucon Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	MOHIT GUPTA	ADVOCATE	PETITIONER	Mohit
----	-------------	----------	------------	-------

2

**ORDER**

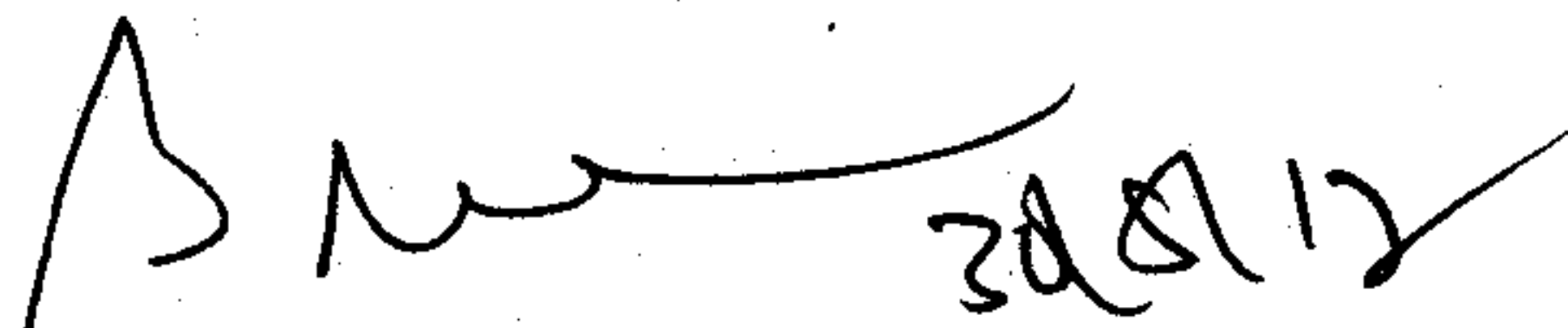
Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Petitioner.

Proof of publication filed.

Representation of Official Liquidator received.

Petitioner is directed to issue notice to official Liquidator informing the date of hearing and shall file proof of service.

List the matter on 10.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.